

## BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

### ELEVENTH REPORT

(Presented on 21.2.1978)

The Business Advisory Committee held a sitting on Tuesday, the 21st February, 1978.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—

- (1) Discussion on Motion regarding incident at Varanasi where a statue unveiled by Defence Minister from 3 P.M. to 6 P.M. on 22.2.1978 was washed by Ganga water by certain persons. 3 hours
- (2) The Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Bill, 1977. 2½ hours  
(Consideration and passing)
- (3) The Interest Bill, 1977. 1 hour  
(Consideration and passing)
- (4) The Merchant Shipping (Amendment) Bill, 1977. 1 hour  
(Consideration and passing)
- (5) The Children (Amendment) Bill, 1977, as passed by Rajya Sabha. 2 hours  
(Consideration and passing)
- (6) The High Denomination Bank Notes (Demonetisation) Bill, 1978. 2 hours  
(To replace Ordinance)  
(Consideration and passing)
- (7) The Indian Electricity (Amendment) Bill, 1977. 2 hours  
(Consideration and passing)
- (8) The Electricity (Supply) (Amendment) Bill, 1977. 2 hours  
(Consideration and passing)
- (9) The Election Laws (Amendment) Bill, 1977. 2 hours  
(Consideration and passing)
- (10) The Multi-State Cooperative Societies Bill, 1977. Might be disposed of without discussion.  
(Motion for reference of the Bill to a Joint Committee of the Houses)
- (11) The Deposit Insurance Corporation (Amendment and Miscellaneous Provisions) Bill, 1978. 2 hours  
(Consideration and passing)
- (12) Discussion on the Motion of Thanks on the President's Address. 15 hours  
(Discussion to commence on 24.2.1978)

3. The Committee also recommend that Lok Sabha may sit also on Saturday, the 29th April, 1978 for transaction of Government business.

NEW DELHI;  
February 21, 1978  
Phalgun 2, 1899 (Saka)

K. S. HEGDE,  
Chairman,  
Business Advisory Committee